Need to take comprehensive measures to safeguard the tigers from poaching-Laid

SHRI RAJIV PRATAP RUDY (SARAN): I would like to draw the attention of the government to the alarming rise in organized poaching networks that have adopted technology, digital payments, and hawala transactions to evade law enforcement. Recent reports reveal that in just three years, over 100 tigers have been killed, and the numbers continue to rise. These new-age poaching mafias use encrypted communication, GPS tracking, and digital financial channels to smuggle tiger parts internationally. Despite strict laws, poachers are exploiting unregulated online transactions and cross-border networks, making this an organized wildlife crime of global scale. If this continues unchecked, it will undermine decades of conservation efforts and endanger India?s wildlife heritage. Therefore, I urge the Government to strengthen financial and cyber intelligence to track illicit transactions; enhance coordination between wildlife protection and law enforcement agencies; increase penalties under the Wildlife Protection Act to deter such crimes and improve cross-border collaboration to dismantle international smuggling networks. India leads the world in tiger conservation, but without urgent action, we risk losing our national animal to high-tech poaching mafias. I request immediate intervention to safeguard our tigers.